

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURYA PRATAP SINGH

Civil Appeal No(s). 2264/2018

AMIT JAIN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 22-11-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Shariq Ahmed, Adv.
Mr. Sunil Kumar Verma, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Learned counsel for the parties have not filed statement of case within the prescribed period.

Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURYA PRATAP SINGH
Registrar

MG